

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 622/2024

IN THE MATTER OF:

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA AND ORS.

...RESPONDENTS

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FILED THROUGH:

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57/

Archana yadav

Shivani Chawla

[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]

Chinmay

Rhythm

[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 75- M/s Shadex Creations

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 17.05.2025

Place: New Delhi

E-mail: siddharth.batra@satramdass.com

Phone: 011 4704 6111

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 75, M/S SHADEX CREATIONS**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Shadex Creations, Respondent No. 75, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 75 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.
3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any

deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 18.07.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN alleges non-compliance on certain grounds, including allegation of higher freshwater consumption and allegation of low BOD in PETP inlet indicating possible effluent dilution.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A copy of the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.
- 4.3. That the answering respondent categorically denies the allegation of dilution and submits that the effluent generated by the unit is routed to the CETP via a dedicated pipeline after necessary filtration. The inspection report does not establish any direct causal link between the answering respondent's PETP operations and the alleged pollution in Drain No. 6.

The claim of dilution is based on assumption, and the observed reductions in COD/BOD indicate effective treatment, not dilution.

- 4.4. That Joint Committee Report alleges that there is non-compliance due to high reduction in pollution parameters which has been apprehended as dilution with fresh in PETP among various other allegations.
- 4.5. That it is submitted that the answering respondent has installed magnetic flow meters at all required locations, and the logbooks are duly maintained and regularly submitted. The answering respondent has denied the allegation of dilution and clarified in its reply to the Show Cause Notice that the observed parameters, including TDS levels, are influenced by the type of fabric and process undertaken. The inference of non-compliance drawn in the Joint Committee Report is not based on conclusive findings and fails to appreciate the respondent's actual treatment setup and operational safeguards.
- 4.6. That the answering respondent has consistently implemented stringent compliance measures to ensure that operations remain in accordance with the prescribed norms. The respondent maintains proper records of water and effluent data, ensuring that all logbooks related to freshwater consumption and effluent generation are updated regularly.
- 4.7. That to further validate compliance, the answering respondent has undertaken third-party independent testing to verify that its PETP meets all prescribed norms. The answering respondent has also engaged environmental consultants to enhance internal compliance mechanisms and ensure adherence to all environmental standards.

- 4.8. That the answering respondent holds a valid Consent to Operate (CTO) issued by HSPCB, which remains in force until 30.09.2027, demonstrating that the facility was found compliant at the time of renewal. The answering respondent has applied for renewal of its Permission Certificate from the Haryana Water Resource Authority (HWRA) for groundwater extraction. The respondent has also been granted authorization for the generation, collection, storage, and transportation of hazardous waste under the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016.
- 4.9. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.
- 4.10. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.
- 4.11. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are based on

assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.

- 4.12. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.
- 4.13. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]
Advocates for Respondent No. 75- M/s Shadex Creations
8A, Sagar Apartments, 6-Tilak Marg,
New Delhi-110001.
Mob.: 9888884445

Date: 17.05.2025

Place: New Delhi

E-mail: siddharth.batra@satramdass.com

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

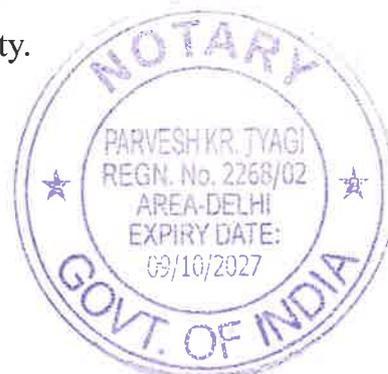
...Respondents

AFFIDAVIT

I, JAGJIT SINGH S/o ATTER SINGH, aged about 55 years R/o A-2/146 Third Floor Paschim Vihar Delhi-110063, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 75, M/s SHADEX CREATIONS, having its office at PLOT NO-661 HSIIDC PHASE-II BARHI GANAUR HARYANA-131101, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.

25 FEB 2025



3. I say that the documents / annexure produced along with the reply are true copies of its originals.

J Singh ✓

DEPONENT

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

25 FEB 2025

Verified at _____ on this _____ day of FEB, 2025.

J Singh ✓

DEPONENT



Parvesh Kr. Tyagi
ATTESTED

NOTARY PUBLIC, DELHI

25 FEB 2025

Date: 07.02.2025

WITHOUT PREJUDICE
SHADE X
CREATIONS

To,

Regional Officer
Haryana State Pollution Control Board,
Sonipat Region, Sonipat.

ANNEXURE R-1

Subject: REPLY TO THE SHOW CAUSE NOTICE DATED 02.01.2025.

Respected Sir,

This is in reference to the Show Cause Notice (SCN) No. HSPCB/SR/2025/2651 dated 02.01.2025, issued to M/s Shadex Creations located at Plot No. 661, HSIIDC, Phase II, Barhi, District Gannaur, Sonapat, Haryana under Section 33-A, 27, and 43/44 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21(4) of the Air (Prevention and Control of Pollution) Act, 1981.

The SCN raises specific allegations, which are addressed in detail as follows:

A. BACKGROUND OF THE COMPANY

- a. That M/s Shadex Creations is engaged in the job work of dyeing, washing, and finishing of garments and operates within the prescribed environmental norms under the Water (Prevention and Control of Pollution) Act, 1974, and Air (Prevention and Control of Pollution) Act, 1981.
- b. That our unit diligently maintains daily logbooks for key operational parameters, including production data, fresh water consumption, effluent generation, and effluent discharge, ensuring compliance with regulatory norms.

wash, what your
denim deserves

For Shadex Creations

Auth. Signatory

Factory Address : 661, HSIDC Industrial Area, Phase-II, Barhi, Sonapat (Haryana) - 131101

Corporate Office cum Factory : G-45, Lawrence Road Industrial Area, New Delhi - 110035
Phone : 011-47025315, Mobile : 9810383400 email : shade_xcreations@yahoo.co.in

B. ALLEGATIONS REGARDING NON-COMPLIANCE WITH DISCHARGE NORMS

I. REPLY TO PARA 1 – EFFLUENT CHARACTERISTICS

- a. That our unit is engaged in the job work of dyeing, washing, and finishing of garments, and we maintain a daily logbook for production, freshwater consumption, effluent generation, and discharge, ensuring compliance with the prescribed effluent discharge standards. A copy of analysis reports demonstrating compliance is annexed herewith as Annexure A for reference.
- b. That the processing activities in our unit vary depending on the type of job orders, including dyeing of garments, washing alone, or both processes combined.
- c. That in the washing process, no dyes are used, which results in an effluent discharge with lower BOD and other parameter values at the PETP inlet.
- d. That concentrated effluent is only generated from the dyeing process, with BOD values ranging between 200 mg/L and 700 mg/L, whereas effluent from washing alone has a lower concentration, with BOD values ranging from 70 mg/L to 200 mg/L.
- e. That regular analysis of our ETP inlet and outlet samples by HSPCB and NABL-accredited laboratories confirms that the BOD value at the ETP inlet ranges between 107 mg/L (Annexure-B, report dated

10/10/2024), aligning with the values mentioned in the show cause notice.

- f. That at the time of sampling conducted by the joint team on 18.07.2024, only the washing process was in operation without any dyeing activity. Consequently, the trade effluent generated at that time had a lower pollution concentration, leading to the observed lower BOD values in the sample collected by the team.
- g. That our unit maintains detailed records and logbooks for fresh water abstraction and PETP operations on a regular basis. A copy of the said records is annexed herewith as Annexure-C for verification.
- h. That no arrangement for dilution of effluent with fresh water exists in our unit, which is further substantiated by the inspection conducted on 18.07.2024, where no such arrangement or evidence of freshwater dilution was found by the joint team. Therefore, the allegation of dilution is speculative and not supported by factual data.
- i. That there is no necessity for dilution as the prescribed discharge standards for CETP inlet are relaxed and can be easily achieved through primary treatment alone.
- j. That subsequent NABL-accredited laboratory analysis of our effluent has also confirmed compliance with prescribed norms. Copies of these reports are annexed herewith as Annexure-E for verification.

II. REPLY TO PARA 1 – pH COMPLIANCE

- a. That our Effluent Treatment Plant (ETP) is upgraded and optimized to maintain the pH within the prescribed range of 6.0 – 9.0.
- b. That a fresh analysis report from a NABL-accredited laboratory dated 10.10.2024, confirming that the effluent met all prescribed standards. A copy of the compliance report and analysis is annexed as Annexure F for reference.
- c. That our unit has undertaken continuous monitoring of effluent quality through NABL-accredited laboratories, with all subsequent test reports confirming adherence to prescribed discharge norms. Copies of the latest test reports are enclosed as Annexure-H for verification.
- d. That in light of the corrective actions undertaken, procedural compliance, and accredited laboratory findings, we respectfully submit that the observation regarding non-compliance on pH non-co requires reconsideration as our unit has consistently maintained environmental standards.

III. REPLY TO PARA 2 – MAINTENANCE OF DATA/LOGBOOKS FOR PRODUCTION, FRESH WATER CONSUMPTION, EFFLUENT GENERATION & DISCHARGE

- a. That our unit has installed magnetic flow meters at all requisite locations, including water abstraction points, effluent generation points, and final discharge outlets, to ensure accurate monitoring of water usage and effluent discharge.

- b. That detailed logbooks are maintained regularly for fresh water consumption, trade effluent generation, and treated effluent discharge, which are updated in accordance with regulatory requirements.
- c. That copies of the logbooks and flow meter records demonstrating compliance with regulatory norms are annexed herewith as *Annexure-F* for verification.
- d. That no instance of non-maintenance of records arises, as the logbooks and monitoring mechanisms are in place, ensuring full compliance with prescribed standards.

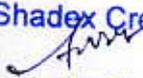
IV. REPLY TO PARA 3 –

- a. That the issue regarding high pH at the PETP outlet has already been addressed in the section “Reply to Para 1 – pH Compliance.”

C. RESPONSE TO RECOMMENDATIONS MENTIONED IN THE SHOW CAUSE NOTICE

1. **Optimize the chemical dosing in PETP to maintain the pH of treated effluent in the range of 6.0 – 9.0.**
 - a. That our unit has installed an **automated chemical dosing system** in the PETP, ensuring precise pH control within the prescribed range of **6.0 – 9.0.**
 - b. That the chemical dosing arrangement has been **optimized, regularly maintained, and effectively operated**, ensuring the pH of treated effluent remains within the regulatory limits.

- c. That the latest **analysis reports of effluent samples dated 10/10/2024**, tested after the **inspection conducted by the joint team**, confirm that the pH levels and other parameters **are within prescribed standards**.
- d. That a **copy of the analysis reports** demonstrating compliance is annexed herewith as **Annexure-I** for verification.
2. **Maintain logbooks/records** of the following:
- (i) Raw material consumption & production**
 - (ii) Groundwater abstraction from borewell**
 - (iii) Daily freshwater consumption through HSIIDC supply**
 - (iv) Daily freshwater consumption in production process, boiler & domestic purposes**
 - (v) PETP Inlet & PETP outlet**
 - (vi) Electricity consumption in PETP**
 - (vii) Chemical consumption in PETP**
 - (viii) PETP sludge generation & disposal**
 - (ix) Fuel consumption and ash generation in boiler**
- a. That our unit maintains proper logbooks and records for all the activities mentioned in the notice, including:
- Raw material consumption & production
 - Groundwater abstraction from borewell
 - Daily freshwater consumption through HSIIDC supply
 - Daily freshwater consumption in the production process, boiler, and domestic purposes
 - PETP Inlet & PETP Outlet records
 - Electricity consumption in PETP
 - Chemical consumption in PETP
 - PETP sludge generation & disposal
 - Fuel consumption and ash generation in the boiler

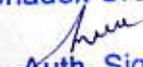
For Shadex Creations

Auth. Signatory

- b. That these records are maintained regularly and updated systematically, ensuring complete transparency and regulatory compliance.
- c. That a **copy of the logbooks/records for all the aforementioned parameters** is annexed herewith as **Annexure-J** for verification.

D. CTO APPROVAL CONTRADICTS ALLEGATIONS OF NON-COMPLIANCE

- a. That Section 27 of the Water (Prevention and Control of Pollution) Act, 1974, states that a Consent to Operate (CTO) cannot be granted to a non-compliant unit.
- b. That our unit's CTO was renewed and remains valid until 30.09.2027, confirming that our facility was found compliant at the time of renewal. A copy of the Consent to Operate from 01.10.2022 to 30.09.2027 issued by Haryana State Pollution Control Board on 25.06.2022 is annexed herewith as **Annexure -K.**
- c. That if non-compliance existed, as alleged, the CTO should not have been renewed, rendering the SCN legally contradictory and untenable.

E. WATER CONSUMPTION DATA DOES NOT REFLECT USAGE OF FRESHWATER FOR DILUTION

For Shadex Creations

Auth. Signatory

- a. That a thorough review of our logbooks and recorded water consumption data confirms that our unit has consistently operated within the prescribed freshwater consumption limits.
- b. That the allegation that extra freshwater was added to effluent is based on assumption rather than verified data. Since our total freshwater usage remains within approved limits, the possibility of dilution simply does not arise.
- c. That dilution, by its nature, requires an excess influx of fresh water, which is not reflected in our operational records. Our Effluent Treatment Plant (ETP) functions efficiently through advanced treatment processes rather than any form of dilution.
- d. That in light of this, we request a reconsideration of this observation as it does not accurately reflect the operational reality of our facility.

F. PROCEDURAL DEFECTS IN THE SHOW CAUSE NOTICE

- a. **Lack of Jurisdictional Clarity:** The SCN fails to specify the precise statutory violations, rendering it vague and legally untenable.
- b. **Violation of Natural Justice:** No supporting scientific reports or detailed evidence have been furnished, violating Audi Alteram Partem (Right to be Heard).
- c. **Delay in Issuance of SCN:** The inspection was conducted in August 2024, but the SCN was issued in January 2025, affecting its credibility and validity.

- d. **Disproportionate Action Proposed:** The SCN threatens closure and prosecution for minor or rectifiable deviations, which is contrary to the principle of proportionality.

G. ADVERSE SOCIO-ECONOMIC IMPACT OF ANY COERCIVE ACTION

- a. That the closure of our unit would result in the displacement of numerous employees, many of whom are the sole earners for their families.
- b. That any restrictive action would severely impact production, contractual obligations, and financial sustainability, affecting local suppliers and vendors.
- c. That vendors, suppliers, and ancillary businesses reliant on our operations would suffer significant financial losses, disrupting the local economy.
- d. That the principle of proportionality must be considered before any regulatory action is taken.

H. OUR REQUEST & LEGAL POSITION

1. That in light of the facts and evidence submitted above, it is clear that our unit fully complies with the prescribed environmental norms, including proper logbook maintenance, adherence to effluent discharge parameters, and obtaining the required regulatory approvals.

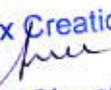
2. That we have proactively taken all necessary steps, including upgradation of our PETP system, installation of online monitoring mechanisms, and submission of reports to HSPCB, all of which reaffirm our commitment to environmental compliance.
3. That the allegations of dilution are unfounded, as confirmed by the absence of any dilution mechanism at the site, proper treatment of effluent, and compliance with prescribed standards in independently verified analysis reports.
4. In view of the above, we respectfully request:
 - a. Withdrawal of the Show Cause Notice, as it lacks substantive and procedural validity.
 - b. Consideration of our compliance efforts, including CTO approval, groundwater extraction approval, responsible sludge management, and third-party verification of effluent treatment.

We reiterate our commitment to environmental compliance and look forward to a fair and just resolution of this matter.

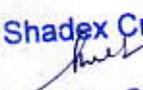
Thanking you,

Yours sincerely,

Authorized Signatory
M/s Shadex Creations

For Shadex Creations

Auth. Signatory

Plot No. 661, HSIIDC, Phase II, Barhi, District Gannaur, Sonapat, Haryana

For Shadex Creations

Auth. Signatory

LOG BOOK OF SEWERAGE/EFFLUENT TREATMENT PLANT



Name & Address of Unit

Month Sep. 2024

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSUMPTION INCUBIC SOLS	ALAM	PLOW	FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF								ON	OFF		
11/9/24			Shadey										
2	8:30A	7:10P	157199.44	501g	601g	2000g	198030.019	7.46	✓	26815.4	26838.3		
3/9	8:20A	7:10P	158015.103	511g	551g	2000g	198234.681	7.10	✓	26838.3	26842.6		
4	8:00A	7:20P	158220.000	521g	601g	2000g	198464.983	7.50	✓	26862.6	26884.1		
5/11/24	8:20A	7:10P	158451.483	491g	531g	1800g	198485.334	7.90	TRBog	26884.5	26907.4		
6	8:00A	7:10P	158446.002	461g	521g	1900g	198901.233	7.10	✓	26907.4	26930.9		
7/9	8:40A	7:20P	158880.917	511g	581g	2000g	199122.554	7.64	✓	26930.9	26953.0		
8			Shadey										
9/12/24	8:30A	7:10P	159404.083	481g	551g	2000g	199201.576	7.34	✓	26953.0	26976.1		
10	8:10A	7:10P	159305.075	521g	581g	2000g	199563.181	7.10	✓	26976.1	27004.8		
11/9/24	8:20A	7:10P	159408.21	601g	501g	2500g	199126.781	7.50	✓	27004.8	27018.7		
12/9	8:20A	7:10P	159455.005	581g	451g	3000g	199405.083	7.90	✓	27018.7	27024.2		
13/9	8:20A	7:10P	159820.008	571g	401g	2500g	200061.441	7.30	6RBog	27024.2	27041.1		
14/9	8:40A	7:50P	160067.200	701g	451g	3000g	200309.540	7.64	✓	27041.1	27069.4		
15			Shadey										
16/9	8:00A	8:10A	160311.000	651g	401g	3000g	200554.550	7.90	✓	27069.4	27094.7		
17/9/24	8:00A	8:10A	160512.901	621g	351g	4000g	200758.540	7.10	✓	27094.7	27113.3		
18/9	8:00A	8:00A	160703.010	611g	401g	4000g	200071.648	7.40	✓	27113.3	27136.9		
19	8:00A	8:00A	160906.584	611g	331g	3000g	201177.433	8.10	8RBog	27136.9	27154.1		
20/9/24	8:10A	7:10P	161056.810	401g	301g	2500g	201309.201	7.60	✓	27154.1	27171.0		
21/9	8:20A	7:30P	161197.010	451g	311g	2500g	201446.612	7.90	✓	27171.0	27189.2		
22			Shadey										
23/9/24	8:00A	8:00A	161402.610	601g	351g	4000g	201580.057	7.70	✓	27189.2	27210.7		
24	8:00A	8:00A	161618.000	581g	371g	4000g	201875.550	7.40	✓	27210.7	27239.8		
25/9/24	8:00A	8:00A	161803.992	611g	411g	5000g	202103.081	7.90	SRBog	27239.8	27269.9		
26/9	8:00A	8:00A	162033.710	571g	321g	4000g	202304.019	7.10	✓	27269.9	27267.8		
27	9:00A	8:00A	162202.008	601g	401g	4000g	202474.079	8.10	✓	27267.8	27284.7		
28/9	8:40A	7:50P	162404.052	621g	401g	3000g	202669.080	7.70	✓	27284.7	27306.8		
29			Shadey										
30/9/24	8:00A	8:00A	162555.000	591g	421g	4500g	202899.000	7.40	✓	27306.8	27329.2		

PLACE : SONEPAT

ETP OPERATOR

AUTH : SIGNATORY

For Shadey Creations
Auth. Signatory



LOG BOOK OF SEWERAGE/EFFLUENT TREATMENT PLANT

Name & Address of Unit Month Date 2022

Plot No. 661, Phase II
HSIIDC, Barhi Indl. Area
Sonapat-131101 (Haryana)

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSUMPTION			FLOW METER	PH. Treated METRED	SLUDGE	ENERGY METER		SIGNATURE
	ON	OFF		WEIGHT SO4	ALAM	PLAY				ON	OFF	
11/10/22	8:00A	8:00A	162874.574	7eg	Sag	203702.591	7.50	7	213209.2	21354.4		
12/10/22	8:00A	8:00A	163155.929	65g	4g	203445.890	7.90	8Bog	21354.4	213714		
13/10/22	8:00A	8:00A	163437.552	66g	Sag	203709.382	7.64	7	213701.9	213901.8		
14/10/22	8:00A	8:00A	163719.175			203970.875	7.34	7Bog	213901.9	214101.8		
15/10/22	8:00A	8:00A	164000.798			204232.368	7.90	7	214201.9	214401.8		
16/10/22	8:00A	8:00A	164282.421			204493.859	7.60	7	214401.8	214601.7		
17/10/22	8:00A	8:00A	164564.044			204755.350	8.00	7	214601.7	214801.6		
18/10/22	8:00A	8:00A	164845.667			205016.841	7.64	8Bog	214801.6	215001.5		
19/10/22	8:00A	8:00A	165127.290			205278.332	7.70	7	215001.5	215201.4		
20/10/22	8:00A	8:00A	165408.913			205539.823	7.20	7	215201.4	215401.3		
21/10/22	8:00A	8:00A	165690.536			205801.314	7.90	7	215401.3	215601.2		
22/10/22	8:00A	8:00A	165972.159			206062.805	7.40	7	215601.2	215801.1		
23/10/22	8:00A	8:00A	166253.782			206324.296	8.10	7	215801.1	216001.0		
24/10/22	8:00A	8:00A	166535.405			206585.787	7.60	6Bog	216001.0	216200.9		
25/10/22	8:00A	8:00A	166817.028			206847.278	7.36	7	216200.9	216400.8		
26/10/22	8:00A	8:00A	167098.651			207108.769	7.90	7	216400.8	216600.7		
27/10/22	8:00A	8:00A	167380.274			207370.260	7.64	7	216600.7	216800.6		
28/10/22	8:00A	8:00A	167661.897			207631.751	7.90	7	216800.6	217000.5		
29/10/22	8:00A	8:00A	167943.520			207893.242	7.64	7	217000.5	217200.4		
30/10/22	8:00A	8:00A	168225.143			208154.733	7.90	7	217200.4	217400.3		
31/10/22	8:00A	8:00A	168506.766			208416.224	7.64	7	217400.3	217600.2		

PLACE : SONEPAT

ETP OPERATOR

Auth. Signatory

AUTH : SIGNAT

For Shadex Creations
Auth. Signatory

LOG BOOK OF SEWERAGE/EFFLUENT TREATMENT PLANT



Shadex Creations

Name & Address of Unit Plant No. 661, Phase II Month May 2024

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSUMPTION		FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF		INJECTOR SOD	ALUM				PLY	ON		
11/11/24												
12/11/24												
13/11/24												
14/11/24												
15/11/24												
16/11/24												
17/11/24												
18/11/24												
19/11/24												
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24/11/24												
25/11/24												
26/11/24												
27/11/24												
28/11/24												
29/11/24												
30/11/24												

PLACE : SONEPAT

ETP OPERATOR

Auth. Signatory

AUTH : SIGNATORY

For Shadex Creations
Auth. Signatory

A-2

LOG BOOK OF SEWERAGE/EFFLUENT TREATMENT PLANT

Shadex Creations

Month: *Jan*

20.24

Name & Address of Unit



DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSUMPTION		FLOWMETER METERON	DPH: Treated / Meter: RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS	
	ON	OFF		ALAM	PLAY				ON	OFF			
11/17													
9/19	9:40	6:41	13864.16	45kg	50kg	250g	2132226.110	2.50	6.80g	28288.6	28310.8		
9/19	8:15	7:00	17281.515	32kg	40kg	200g	2133414.40	1.30	6.80g	28210.8	28326.0		
9/19	9:00	7:00	17281.515	35kg	40kg	200g	2133414.40	1.90	6.80g	28326.0	28339.7		
9/19	8:30	7:00	17281.515	40kg	40kg	250g	2133550.30	1.20	6.80g	28339.7	28354.0		
9/19	9:00	7:00	17281.515	30kg	30kg	200g	2133550.30	1.40	6.80g	28354.0	28367.1		
9/19	9:00	6:30	17281.515	32kg	36kg	200g	2133671.50	1.20	6.80g	28367.1	28380.0		Out Growth. 1kg
9/19	9:00	6:30	17281.515	30kg	35kg	220g	2133869.55	1.90	6.80g	28380.0	28391.2		
9/19	9:00	7:00	17281.515	30kg	40kg	250g	214035.87	1.10	6.80g	28391.2	28403.6		
9/19	9:20	7:30	17281.515	30kg	30kg	200g	214199.469	1.40	6.80g	28403.6	28415.6		
9/19	9:10	7:30	17281.515	35kg	42kg	250g	214366.901	1.70	6.80g	28415.6	28427.5		
9/19	9:00	7:20	17281.515	30kg	40kg	300g	214533.612	1.20	6.80g	28427.5	28439.7		
9/19	9:30	7:00	17281.515	30kg	30kg	200g	214699.825	1.90	6.80g	28439.7	28451.5		
9/19	9:00	6:50	17281.515	35kg	38kg	250g	214864.000	1.30	6.80g	28451.5	28465.9		
9/19	9:20	7:00	17281.515	30kg	30kg	200g	215031.500	1.80	6.80g	28465.9	28478.4		
9/19	9:00	6:40	17281.515	35kg	40kg	200g	215198.400	1.60	6.80g	28478.4	28492.8		
9/19	9:00	7:00	17281.515	40kg	40kg	300g	215365.300	1.30	6.80g	28492.8	28506.9		
9/19	9:10	6:50	17281.515	30kg	40kg	200g	215532.200	1.10	6.80g	28506.9	28520.9		
9/19	9:20	7:20	17281.515	35kg	40kg	350g	215699.100	1.40	6.80g	28520.9	28535.8		
9/19	9:00	6:30	17281.515	35kg	40kg	350g	215866.000	1.90	6.80g	28535.8	28549.8		
9/19	9:00	6:30	17281.515	35kg	40kg	350g	216032.900	1.50	6.80g	28549.8	28563.8		
9/19	9:10	6:50	17281.515	40kg	40kg	190g	216199.800	1.50	6.80g	28563.8	28577.8		
9/19	9:10	6:40	17281.515	40kg	40kg	150g	216366.700	1.10	6.80g	28577.8	28591.8		
9/19	9:00	6:40	17281.515	40kg	40kg	200g	216533.600	1.40	6.80g	28591.8	28605.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	216700.500	1.10	6.80g	28605.8	28619.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	216867.400	1.10	6.80g	28619.8	28633.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	217034.300	1.10	6.80g	28633.8	28647.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	217201.200	1.10	6.80g	28647.8	28661.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	217368.100	1.10	6.80g	28661.8	28675.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	217535.000	1.10	6.80g	28675.8	28689.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	217701.900	1.10	6.80g	28689.8	28703.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	217868.800	1.10	6.80g	28703.8	28717.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	218035.700	1.10	6.80g	28717.8	28731.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	218202.600	1.10	6.80g	28731.8	28745.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	218369.500	1.10	6.80g	28745.8	28759.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	218536.400	1.10	6.80g	28759.8	28773.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	218703.300	1.10	6.80g	28773.8	28787.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	218870.200	1.10	6.80g	28787.8	28801.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	219037.100	1.10	6.80g	28801.8	28815.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	219204.000	1.10	6.80g	28815.8	28829.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	219370.900	1.10	6.80g	28829.8	28843.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	219537.800	1.10	6.80g	28843.8	28857.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	219704.700	1.10	6.80g	28857.8	28871.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	219871.600	1.10	6.80g	28871.8	28885.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	220038.500	1.10	6.80g	28885.8	28899.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	220205.400	1.10	6.80g	28899.8	28913.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	220372.300	1.10	6.80g	28913.8	28927.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	220539.200	1.10	6.80g	28927.8	28941.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	220706.100	1.10	6.80g	28941.8	28955.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	220873.000	1.10	6.80g	28955.8	28969.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	221039.900	1.10	6.80g	28969.8	28983.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	221206.800	1.10	6.80g	28983.8	28997.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	221373.700	1.10	6.80g	28997.8	29011.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	221540.600	1.10	6.80g	29011.8	29025.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	221707.500	1.10	6.80g	29025.8	29039.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	221874.400	1.10	6.80g	29039.8	29053.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	222041.300	1.10	6.80g	29053.8	29067.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	222208.200	1.10	6.80g	29067.8	29081.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	222375.100	1.10	6.80g	29081.8	29095.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	222542.000	1.10	6.80g	29095.8	29109.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	222708.900	1.10	6.80g	29109.8	29123.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	222875.800	1.10	6.80g	29123.8	29137.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	223042.700	1.10	6.80g	29137.8	29151.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	223209.600	1.10	6.80g	29151.8	29165.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	223376.500	1.10	6.80g	29165.8	29179.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	223543.400	1.10	6.80g	29179.8	29193.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	223710.300	1.10	6.80g	29193.8	29207.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	223877.200	1.10	6.80g	29207.8	29221.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	224044.100	1.10	6.80g	29221.8	29235.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	224211.000	1.10	6.80g	29235.8	29249.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	224377.900	1.10	6.80g	29249.8	29263.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	224544.800	1.10	6.80g	29263.8	29277.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	224711.700	1.10	6.80g	29277.8	29291.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	224878.600	1.10	6.80g	29291.8	29305.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	225045.500	1.10	6.80g	29305.8	29319.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	225212.400	1.10	6.80g	29319.8	29333.8		
9/19	9:00	6:30	17281.515	40kg	40kg	200g	225379.300	1.10	6.80g	29333.8	29347.8		
9/19	9:00	6:30											



2680 AN-B 23 Envirochem Testing & Consultancy LLP

(Formerly known as Envirochem Testing Lab & Research Centre)

(NABL ACCREDITED AND GOVT. APPROVED LAB)

(An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Lab)

Plot No. 165, 1st Floor, Sector-25, Part-II, HUDA, Panipat-132103, Hr.

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Email : envirochemtestinglab@gmail.com

Web. : www.etirc.com



TEST REPORT

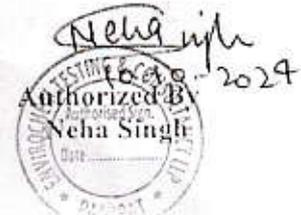
Report No	ETL/ PNP/ 54607	Report Date	10.10.2024	Doc No.	ETL/QF/7.8/01
Issue to: M/s Shade -X Creation Plot No. 661, PH-II HSIIDC, Industrial Area, Bhari Gannaur		Party's Ref No: Nil Work Order No: 40609 Period of Testing: 04.10.2024-10.10.2024			
SAMPLE PARTICULARS					
1.	Type of sample	:	Waste Water		
2.	Point of Sample Collection	:	ETP Inlet		
3.	Date of sample collection/ received	:	04.10.2024		
4.	Purpose of analysis	:	Monitoring purpose		
5.	Sample collected/ supplied by	:	By Lab Representative		
6.	Sample Quantity	:	5 litre		
7.	Method of Sampling	:	IS 3025 (P - 1) 1987		

TEST RESULTS

Sr. No.	Parameters	Inlet	Protocol used
1.	Color P.C.U (Platinum Cobalt Units)	480	IS: 3025 (P-4): 1983
2.	pH	8.46	IS 3025 (P-11) 1983
3.	COD, mg/L	2360	IS 3025 (P-58) 2003
4.	BOD at 27°C for 3 Days, mg/L	750	IS 3025 (P-44) 2023
5.	Total Suspended Solids, mg/L	1160	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/L	2375	IS 3025 (P-16) 2023
7.	Oil & Grease, mg/L	3.6	IS 3025 (P-39) 2021
8.	Ammonical Nitrogen (as N), mg/L	28.9	IS 3025 (P-34) : 2023
9.	Sodium Absorption Ratio (SAR)	72	ETL/SOPSL20
10.	Phenolic Compounds (as C ₆ H ₅ OH), mg/L	< 0.001	IS 3025 (P-43):1992
11.	Sulphide (as S), mg/L	2.5	IS 3025 (P-29):1986
12.	Total Chromium as (Cr), mg/L	< 0.01	IS 3025 (P-52) : 2003

*****End Report*****

Verified By
Bilal



- N 1. Samples shall be disposed off after 15 days issue of test report unless specified.
 O 2. Results listed above related to the tested samples, Endorsement of the same is neither inferred nor implemented.
 T 3. The test report shall not be reproduced full or in part & can't be used as proof in the court of law.
 E 4. The test report should not be used in any advertising agency/media without the written approval of laboratory

For Shadex Creations
Auth. Signatory

2681

AN-B 24



Envirochem Testing & Consultancy LLP

(Formerly known as Envirochem Testing Lab & Research Centre)

(NABL ACCREDITED AND GOVT. APPROVED LAB)

(An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Lab)

Plot No. 165, 1st Floor, Sector-25, Part-II, HUDA, Panipat-132103, Hr.

M. : +91 90348 91129, 89501 75388

Email : envirochemtestinglab@gmail.com

Web. : www.etlrc.com



TEST REPORT

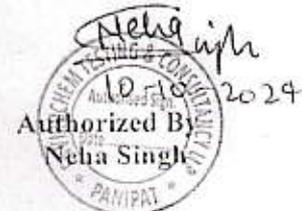
Report No	ETL/ PNP/ 54608	Report Date	10.10.2024	Doc No.	ETL/QF/7.3/01
Issue to: M/s Shade -X Creation Plot No. 661, PH-II HSIIDC, Industrial Area, Bhari Gannaur		Party's Ref No: Nil Work Order No: 40610 Period of Testing: 04.10.2024-10.10.2024			
SAMPLE PARTICULARS					
1.	Type of sample	:	Waste Water		
2.	Point of Sample Collection	:	ETP Outlet		
3.	Date of sample collection/ received	:	04.10.2024		
4.	Purpose of analysis	:	Monitoring purpose		
5.	Sample collected/ supplied by	:	By Lab Representative		
6.	Sample Quantity	:	5 litre		
7.	Method of Sampling	:	IS 3025 (P - 1) 1987		

TEST RESULTS

Sr. No.	Parameters	Outlet	Standard Limits	Protocol used
1.	Color P.C.U (Platinum Cobalt Units)	62	150	IS: 3025 (P-4): 1983
2.	pH	8.24	6-9.0	IS 3025 (P-11) 1983
3.	COD, mg/L	345	1400	IS 3025 (P-58) 2003
4.	BOD at 27°C for 3 Days, mg/L	107	500	IS 3025 (P-44) 2023
5.	Total Suspended Solids, mg/L	32	1500	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/L	1990	2100	IS 3025 (P-16) 2023
7.	Oil & Grease, mg/L	2.5	15	IS 3025 (P-39) 2021
8.	Ammonical Nitrogen (as N), mg/L	7.7	50	IS 3025 (P-34) : 2023
9.	Sodium Absorption Ratio (SAR)	22	26	ETL/SOPSL20
10.	Phenolic Compounds (as C ₆ H ₅ OH), mg/L	<0.001	1.0	IS 3025 (P-43):1992
11.	Sulphide (as S), mg/L	1.7	2.0	IS 3025 (P-29):1986
12.	Total Chromium as (Cr), mg/L	<0.01	2.0	IS 3025 (P-52) : 2003

*****End Report*****

Bilal
Verified By
Bilal



For Shadex Creations

CAuth. Signatory

- N 1. Samples shall be disposed off after 15 days issue of test report unless specified.
O 2. Results listed above related to the tested samples, Endorsement of the same is neither inferred nor implemented.
T 3. The test report shall not be reproduced full or in part & can't be used as proof in the court of law.
E 4. The test report should not be used in any advertising agency/media without the written approval of laboratory

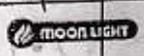
Bookwell Reading Page

AN-C

SEP-2024

total cost
245

Date	ON	OFF	
1/09/2024	204567	204812	245
2/09/2024	204812	205059	247
3/09/2024	205059	205301	242
4/09/2024	205301	205548	247
5/09/2024	205548	205794	246
6/09/2024	205794	206042	248
7/09/2024	206042	206289	247
8/09/2024	206289	206530	241
9/09/2024	206530	206775	245
10/09/2024	206775	207021	246
11/09/2024	207021	207263	242
12/09/2024	207263	207512	249
13/09/2024	207512	207762	250
14/09/2024	207762	208014	252
15/09/2024	208014	208256	249
16/09/2024	208256	208503	247
17/09/2024	208503	208749	246
18/09/2024	208749	208997	248
19/09/2024	208997	209246	249
20/09/2024	209246	209488	242
21/09/2024	209488	209731	243
22/09/2024	209731	209976	245
23/09/2024	209976	210222	246
24/09/2024	210222	210464	242
25/09/2024	210464	210704	240
26/09/2024	210704	210946	242
27/09/2024	210946	211196	246
28/09/2024	211196	211436	244
29/09/2024	211436	211678	242
30/09/2024	211678		240



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AN - C

OCT 2024

Page No.	
Date	

Date	on	off	total course
1/10/2024	211921	212166	245
2/10/2024	212166	212406	240
3/10/2024	212406	212648	242
4/10/2024	212648	212892	244
5/10/2024	212892	213139	247
6/10/2024	213139	213388	249
7/10/2024	213388	213640	252
8/10/2024	213640	213882	242
9/10/2024	213882	214129	247
10/10/2024	214129	214374	245
11/10/2024	214374	214616	242
12/10/2024	214616	214857	241
13/10/2024	214857	215095	238
14/10/2024	215095	215337	242
15/10/2024	215337	215582	245
16/10/2024	215582	215829	247
17/10/2024	215829	216071	242
18/10/2024	216071	216318	247
19/10/2024	216318	216561	242
20/10/2024	216561	216802	241
21/10/2024	216802	217042	240
22/10/2024	217042	217289	247
23/10/2024	217289	217538	249
24/10/2024	217538	217788	250
25/10/2024	217788	218030	242
26/10/2024	218030	218281	251
27/10/2024	218281	218523	242
28/10/2024	218523	218770	247
29/10/2024	218770	219016	241
30/10/2024	219016	219261	245
31/10/2024	219261	219508	247

For Shadex Creations

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Date	NOV-2024		Total Compo OFFICE
	ON	OFF	
01/11/2024	219508	-	250 OFF
2/11/2024	-	-	248 OFF
3/11/2024	219508	219758	250 KL
4/11/2024	219758	220006	248 KL
5/11/2024	220006	220252	246 KL
6/11/2024	220252	220500	248 KL
7/11/2024	220500	220745	245 KL
8/11/2024	220745	220987	242 KL
9/11/2024	220987	221234	247 KL
10/11/2024	221234	221477	243 4
11/11/2024	221477	221718	241 4
12/11/2024	221718	221970	252 4
13/11/2024	221970	222217	247 4
14/11/2024	222217	222467	250 4
15/11/2024	222467	222713	246 4
16/11/2024	222713	222955	242 4
17/11/2024	222955	223202	247 4
18/11/2024	223202	223452	250 4
19/11/2024	223452	223701	249 4
20/11/2024	223701	223943	242 4
21/11/2024	223943	224188	245 4
22/11/2024	224188	224432	244 4
23/11/2024	224432	224680	248 4
24/11/2024	224680	224927	247 4
25/11/2024	224927	225170	246 4
26/11/2024	225170	225418	245 4
27/11/2024	225418	225665	247 4
28/11/2024	225665	225911	246 4
29/11/2024	225911	226156	245 4
30/11/2024	226156		249 4

AN-C

Dec-2024

Page No.	
Date	

2 Conn	Date	ON	OFF	total cons.
-OFF	01/12/24	226405	226655	250 KL
-OFF	2/12/24	226655	226904	249 KL
1 KL	3/12/24	226904	227157	252 KL
3 KL	4/12/24	227157	227406	249 KL
6 KL	5/12/24	227406	227653	247 KL
8 KL	6/12/24	227653	227895	242 KL
5 KL	7/12/24	227895	228143	248 /
2 KL	8/12/24	228143	228390	247 /
7 KL	9/12/24	228390	228632	242 /
3 /	10/12/24	228632	228878	246 /
1 /	11/12/24	228878	229122	244 /
2 /	12/12/24	229122	229369	247 /
7 /	13/12/24	229369	229615	246 /
0 /	14/12/24	229615	229858	243 /
16 /	15/12/24	229858	230103	245 /
42 /	16/12/24	230103	230350	247 /
47 /	17/12/24	230350	230591	241 /
50 /	18/12/24	230591	230834	243 /
49 /	19/12/24	230834	231076	242 /
42 /	20/12/24	231076	231320	244 /
15 /	21/12/24	231320	231561	241 /
14 /	22/12/24	231561	231804	243 /
18 /	23/12/24	231804	232051	247 /
47 /	24/12/24	232051	232300	249 /
46 /	25/12/24	232300	232542	242 /
245 /	26/12/24	232542	232789	247 /
247 /	27/12/24	232789	233032	243 /
246 /	28/12/24	233032	233278	246 /
245 /	29/12/24	233278	233527	249 /
ions 249 /	30/12/24	233527	233777	249 /
story	31/12/24	233777	234017	249 /

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Auth. Signatory

JAN-2025

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Date	ON	OFF	total cost
01/01/25	234017	234269	252 KL
02/01/25	234269	234517	248 KL
03/01/25	234517	234762	245 KL
04/01/25	234762	235004	242 KL
05/01/25	235004	235251	247 KL
06/01/25	235251	235500	249 1/2
07/01/25	235500	235745	245 1/2
08/01/25	235745	235992	247 1/2
09/01/25	235992	236240	248 1/2
10/01/25	236240	236490	250 1/2
11/01/25	236490	236737	247 1/2
12/01/25	236737	236983	246 1/2
13/01/25	236983	237228	245 1/2
14/01/25	237228	237470	242 1/2
15/01/25	237470	237713	243 1/2
16/01/25	237713	237958	245 1/2
17/01/25	237958	238205	247 1/2
18/01/25	238205	238454	249 1/2
19/01/25	238454	238701	247 1/2
20/01/25	238701	238947	246 1/2
21/01/25	238947	239195	248 1/2
22/01/25	239195	239437	242 1/2
23/01/25	239437	239683	246 1/2
24/01/25	239683	239930	247 1/2
25/01/25	239930	240175	245 1/2
26/01/25	W/OFF	W/OFF	W/OFF
27/01/25	240175	240423	248 1/2
28/01/25	240423	240668	245 1/2
29/01/25	240668	240915	247 1/2
30/01/25	240915	241157	242 1/2
31/01/25	241157	241402	245 1/2

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TEST REPORT

Report No	ETL/ PNP/ 54607	Report Date	10.10.2024	Doc No.	ETL/QF/7.8/01
Issue to: M/s Shade -X Creation Plot No. 661, PH-II HSIIDC, Industrial Area, Bhari Gannaur		Party's Ref No: Nil Work Order No: 40609 Period of Testing: 04.10.2024-10.10.2024			

SAMPLE PARTICULARS

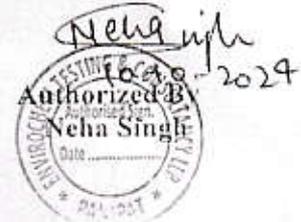
1.	Type of sample	:	Waste Water
2.	Point of Sample Collection	:	ETP Inlet
3.	Date of sample collection/ received	:	04.10.2024
4.	Purpose of analysis	:	Monitoring purpose
5.	Sample collected/ supplied by	:	By Lab Representative
6.	Sample Quantity	:	5 litre
7.	Method of Sampling	:	IS 3025 (P - 1) 1987

TEST RESULTS

Sr. No.	Parameters	Inlet	Protocol used
1.	Color P.C.U (Platinum Cobalt Units)	480	IS: 3025 (P-4): 1983
2.	pH	8.46	IS 3025 (P-11) 1983
3.	COD, mg/L	2360	IS 3025 (P-58) 2003
4.	BOD at 27°C for 3 Days, mg/L	750	IS 3025 (P-44)2023
5.	Total Suspended Solids, mg/L	1160	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/L	2375	IS 3025 (P-16) 2023
7.	Oil & Grease, mg/L	3.6	IS 3025 (P-39) 2021
8.	Ammonical Nitrogen (as N), mg/L	28.9	IS 3025 (P-34) : 2023
9.	Sodium Absorption Ratio (SAR)	72	ETL/SOPSL20
10.	Phenolic Compounds (as C ₆ H ₅ OH), mg/L	< 0.001	IS 3025 (P-43):1992
11.	Sulphide (as S), mg/L	2.5	IS 3025 (P-29):1986
12.	Total Chromium as (Cr), mg/L	< 0.01	IS 3025 (P-52) : 2003

*****End Report*****

Bilal
Verified By
Bilal



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Auth. Signatory



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TC-6015

TEST REPORT

Report No	ETL/ PNP/ 54608	Report Date	10.10.2024	Doc No.	ETL/QF/7.8/01
Issue to: M/s Shade -X Creation Plot No. 661, PH-II HSIIDC, Industrial Area ,Bhari Gannaur		Party's Ref No: Nil Work Order No: 40610 Period of Testing: 04.10.2024-10.10.2024			

SAMPLE PARTICULARS

1.	Type of sample	:	Waste Water
2.	Point of Sample Collection	:	ETP Outlet
3.	Date of sample collection/ received	:	04.10.2024
4.	Purpose of analysis	:	Monitoring purpose
5.	Sample collected/ supplied by	:	By Lab Representative
6.	Sample Quantity	:	5 litre
7.	Method of Sampling	:	IS 3025 (P - 1) 1987

TEST RESULTS

Sr. No.	Parameters	Outlet	Standard Limits	Protocol used
1.	Color P.C.U (Platinum Cobalt Units)	62	150	IS: 3025 (P-4): 1983
2.	pH	8.24	6-9.0	IS 3025 (P-11) 1983
3.	COD, mg/L	345	1400	IS 3025 (P-58) 2003
4.	BOD at 27°C for 3 Days, mg/L	107	500	IS 3025 (P-44)2023
5.	Total Suspended Solids, mg/L	32	1500	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/L	1990	2100	IS 3025 (P-16) 2023
7.	Oil & Grease, mg/L	2.5	15	IS 3025 (P-39) 2021
8.	Ammonical Nitrogen (as N), mg/L	7.7	50	IS 3025 (P-34) : 2023
9.	Sodium Absorption Ratio (SAR)	22	26	ETL/SOPSL20
10.	Phenolic Compounds (as C ₆ H ₅ OH), mg/L	< 0.001	1.0	IS 3025 (P-43):1992
11.	Sulphide (as S), mg/L	1.7	2.0	IS 3025 (P-29):1986
12.	Total Chromium as (Cr), mg/L	< 0.01	2.0	IS 3025 (P-52) : 2003

*****End Report*****

Bilal
Verified By
Bilal



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For Shadex Creations
Authorized Signatory



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Web. : www.etlrc.com



TEST REPORT

Report No	ETL/ PNP/ 25207	Report Date	05.02.2025	Doc No.	ETL/QF/7.8/01
Issue to: M/s Shade - X Creation Plot no. 661, HSIIDC Industrial Area, Phase-II, Barhi Sonipat		Party's Ref No: Nil Work Order No: 2501/207 (A&B) Period of Testing: 31.01.2025-05.02.2025			
SAMPLE PARTICULARS					
1	Type of sample	:	WASTE WATER		
2	Point of Sample Collection	:	ETP Inlet/Outlet		
3	Date of sample collection/ received	:	30.01.2025		
4	Purpose of analysis	:	Monitoring purpose		
5	Sample collected/ supplied by	:	By Lab Representative		
6	Sample Quantity	:	5 litre each		
7	Method of Sampling	:	IS 3025 (P - 1) 1987		

TEST RESULTS

Sr. No.	Parameters	Inlet	Outlet	Std. Limits For Discharge (Textile Industry)	Protocol used
1.	Color (Hazen)	571	45	150	IS 3025 (P-4) 2021
2.	pH	9.70	8.40	6.0-9.0	IS 3025 (P-11) 2022
3.	COD, mg/L	483	214	1400	IS 3025 (P-58) 2023
4.	BOD at 27°C for 3 Days, mg/L	147	51.5	500	IS 3025 (P-44) 2022
5.	Total Suspended Solids, mg/L	130	46	1500	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/L	2392	2082	2100	IS 3025 (P-16) 2023
7.	Oil & Grease, mg/L	<4.0	<4.0	15	IS 3025 (P-39) 2021
8.	Ammonical Nitrogen (as N),mg/L	1.70	1.05	50	IS 3025 (P-34) 2023
9.	Phenolic Compounds (as C ₆ H ₅ OH),mg/L	<0.01	<0.01	1.0	IS 3025 (P-43) 2022
10.	Sulphide (as S), mg/L	<0.05	<0.05	2.0	IS 3025 (P-29) 2022
11.	Total Chromium as (Cr), mg/L	<0.25	<0.25	2.0	IS 3025 (P-52) 2003

Remarks: 1.Parameter of Effluent water samples meet with Standards Limits for discharge on textile industry.
2.All Parameters are covered under NABL Scope.

*****End Report*****

Deep
Reviewed By
Chemist

Neha Singh
Verified By
Neha Singh (T.M)

Divya
Authorised By
Er. Divya Bhatia

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Auth. Signatory



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TEST REPORT

Report No	ETL/ PNP/ 54607	Report Date	10.10.2024	Doc No.	ETL/QF/7.8/01
Issue to: M/s Shade -X Creation Plot No. 661, PH-II HSIIDC, Industrial Area, Bhari Gannaur		Party's Ref No: Nil Work Order No: 40609 Period of Testing: 04.10.2024-10.10.2024			
SAMPLE PARTICULARS					
1.	Type of sample	:	Waste Water		
2.	Point of Sample Collection	:	ETP Inlet		
3.	Date of sample collection/ received	:	04.10.2024		
4.	Purpose of analysis	:	Monitoring purpose		
5.	Sample collected/ supplied by	:	By Lab Representative		
6.	Sample Quantity	:	5 litre		
7.	Method of Sampling	:	IS 3025 (P - 1) 1987		

TEST RESULTS

Sr. No.	Parameters	Inlet	Protocol used
1.	Color P.C.U (Platinum Cobalt Units)	480	IS: 3025 (P-4): 1983
2.	pH	8.46	IS 3025 (P-11) 1983
3.	COD, mg/L	2360	IS 3025 (P-58) 2003
4.	BOD at 27°C for 3 Days, mg/L	750	IS 3025 (P-44) 2023
5.	Total Suspended Solids, mg/L	1160	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/L	2375	IS 3025 (P-16) 2023
7.	Oil & Grease, mg/L	3.6	IS 3025 (P-39) 2021
8.	Ammonical Nitrogen (as N), mg/L	28.9	IS 3025 (P-34) : 2023
9.	Sodium Absorption Ratio (SAR)	72	ETL/SOPSL20
10.	Phenolic Compounds (as C ₆ H ₅ OH), mg/L	< 0.001	IS 3025 (P-43):1992
11.	Sulphide (as S), mg/L	2.5	IS 3025 (P-29):1986
12.	Total Chromium as (Cr), mg/L	< 0.01	IS 3025 (P-52) : 2003

***** End Report *****

Bilal
Verified By
Bilal

Neha Singh
10/10/2024
Authorized Sign
Neha Singh
Date:

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For Shadex Creations
Signature
Auth. Signatory



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TEST REPORT

Report No	ETL/ PNP/ 54608	Report Date	10.10.2024	Doc No.	ETL/QF/7.8/01
Issue to: M/s Shade -X Creation Plot No. 661, PH-II HSIIDC, Industrial Area, Bhari Gannaur		Party's Ref No: Nil Work Order No: 40610 Period of Testing: 04.10.2024-10.10.2024			
SAMPLE PARTICULARS					
1.	Type of sample	:	Waste Water		
2.	Point of Sample Collection	:	ETP Outlet		
3.	Date of sample collection/ received	:	04.10.2024		
4.	Purpose of analysis	:	Monitoring purpose		
5.	Sample collected/ supplied by	:	By Lab Representative		
6.	Sample Quantity	:	5 litre		
7.	Method of Sampling	:	IS 3025 (P-1) 1987		

TEST RESULTS

Sr. No.	Parameters	Outlet	Standard Limits	Protocol used
1.	Color P.C.U (Platinum Cobalt Units)	62	150	IS: 3025 (P-4): 1983
2.	pH	8.24	6-9.0	IS 3025 (P-11) 1983
3.	COD, mg/L	345	1400	IS 3025 (P-58) 2003
4.	BOD at 27°C for 3 Days, mg/L	107	500	IS 3025 (P-44) 2023
5.	Total Suspended Solids, mg/L	32	1500	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/L	1990	2100	IS 3025 (P-16) 2023
7.	Oil & Grease, mg/L	2.5	15	IS 3025 (P-39) 2021
8.	Ammonical Nitrogen (as N), mg/L	7.7	50	IS 3025 (P-34) : 2023
9.	Sodium Absorption Ratio (SAR)	22	26	ETL/SOPSL20
10.	Phenolic Compounds (as C ₆ H ₅ OH), mg/L	<0.001	1.0	IS 3025 (P-43):1992
11.	Sulphide (as S), mg/L	1.7	2.0	IS 3025 (P-29):1986
12.	Total Chromium as (Cr), mg/L	<0.01	2.0	IS 3025 (P-52) : 2003

*****End Report*****

Bilal
Verified By
Bilal



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ANTH

TEST REPORT

Report No	ETL/ PNP/ 25207	Report Date	05.02.2025	Doc No.	ETL/QF/7.8/01
Issue to: M/s Shade - X Creation Plot no. 661, HSIIDC Industrial Area, Phase-II, Barhi Sonipat		Party's Ref No: Nil Work Order No: 2501/207 (A&B) Period of Testing: 31.01.2025-05.02.2025			
SAMPLE PARTICULARS					
1	Type of sample	:	WASTE WATER		
2	Point of Sample Collection	:	ETP Inlet/Outlet		
3	Date of sample collection/ received	:	30.01.2025		
4	Purpose of analysis	:	Monitoring purpose		
5	Sample collected/ supplied by	:	By Lab Representative		
6	Sample Quantity	:	5 litre each		
7	Method of Sampling	:	IS 3025 (P - 1) 1987		

TEST RESULTS

Sr. No.	Parameters	Inlet	Outlet	Std. Limits For Discharge (Textile Industry)	Protocol used
1.	Color (Hazen)	571	45	150	IS 3025 (P-4) 2021
2.	pH	9.70	8.40	6.0-9.0	IS 3025 (P-11) 2022
3.	COD, mg/L	483	214	1400	IS 3025 (P-58) 2023
4.	BOD at 27°C for 3 Days, mg/L	147	51.5	500	IS 3025 (P-44) 2022
5.	Total Suspended Solids, mg/L	130	46	1500	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/L	2392	2082	2100	IS 3025 (P-16) 2023
7.	Oil & Grease, mg/L	<4.0	<4.0	15	IS 3025 (P-39) 2021
8.	Ammonical Nitrogen (as N),mg/L	1.70	1.05	50	IS 3025 (P-34) 2023
9.	Phenolic Compounds (as C ₆ H ₅ OH),mg/L	<0.01	<0.01	1.0	IS 3025 (P-43) 2022
10.	Sulphide (as S), mg/L	<0.05	<0.05	2.0	IS 3025 (P-29) 2022
11.	Total Chromium as (Cr), mg/L	<0.25	<0.25	2.0	IS 3025 (P-52) 2003

Remarks: 1.Parameter of Effluent water samples meet with Standards Limits for discharge on textile industry.
2.All Parameters are covered under NABL Scope.

*****End Report*****

Reviewed By
Chemist

Verified By
Neha Singh (T.M)

Authorised By
Er. Divya Bhatia

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Plot No. 165, 1st Floor, Sector-25, Part-II, HUDA, Panipat-132103, Hr.

M. : +91 90348 91129, 89501 75388

Email : envirochemtestinglab@gmail.com

Web : www.etlrc.com



TEST REPORT

Report No	ETL/ PNP/ 54607	Report Date	10.10.2024	Doc No.	ETL/QF/7.8/01
Issue to: M/s Shade -X Creation Plot No. 661, PH-II HSIIDC, Industrial Area ,Bhari Gannaur		Party's Ref No: Nil Work Order No: 40609 Period of Testing: 04.10.2024-10.10.2024			

SAMPLE PARTICULARS

1.	Type of sample	:	Waste Water
2.	Point of Sample Collection	:	ETP Inlet
3.	Date of sample collection/ received	:	04.10.2024
4.	Purpose of analysis	:	Monitoring purpose
5.	Sample collected/ supplied by	:	By Lab Representative
6.	Sample Quantity	:	5 litre
7.	Method of Sampling	:	IS 3025 (P - 1) 1987

TEST RESULTS

Sr. No.	Parameters	Inlet	Protocol used
1.	Color P.C.U (Platinum Cobalt Units)	480	IS: 3025 (P-4): 1983
2.	pH	8.46	IS 3025 (P-11) 1983
3.	COD, mg/L	2360	IS 3025 (P-58) 2003
4.	BOD at 27°C for 3 Days, mg/L	750	IS 3025 (P-44)2023
5.	Total Suspended Solids, mg/L	1160	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/L	2375	IS 3025 (P-16) 2023
7.	Oil & Grease, mg/L	3.6	IS 3025 (P-39) 2021
8.	Ammonical Nitrogen (as N), mg/L	28.9	IS 3025 (P-34) : 2023
9.	Sodium Absorption Ratio (SAR)	72	ETL/SOPSL20
10.	Phenolic Compounds (as C ₆ H ₅ OH), mg/L	< 0.001	IS 3025 (P-43):1992
11.	Sulphide (as S), mg/L	2.5	IS 3025 (P-29):1986
12.	Total Chromium as (Cr), mg/L	< 0.01	IS 3025 (P-52) : 2003

*****End Report*****

Verified By
Bilal



- N** 1. Samples shall be disposed off after 15 days issue of test report unless specified.
O 2. Results listed above related to the tested samples, Endorsement of the same is neither inferred nor implemented.
T 3. The test report shall not be reproduced full or in part & can't be used as proof in the court of law.
E 4. The test report should not be used in any advertising agency/media without the written approval of laboratory

For Shadex Creations
Auth. Signatory



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(Formerly known as Envirochem Testing Lab & Research Centre)

(NABL ACCREDITED AND GOVT. APPROVED LAB)

(An ISO 9001 : 2015, ISO 14001 : 2015, ISO 45001 : 2018 Certified Lab)

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M. : +91 90348 91129, 89501 75388

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TEST REPORT

Report No	ETL/ PNP/ 54608	Report Date	10.10.2024	Doc No.	ETL/QF/7.8/01
Issue to: M/s Shade -X Creation Plot No. 661, PH-II HSIIDC, Industrial Area, Bhari Gannaur		Party's Ref No: Nil Work Order No: 40610 Period of Testing: 04.10.2024-10.10.2024			
SAMPLE PARTICULARS					
1.	Type of sample	:	Waste Water		
2.	Point of Sample Collection	:	ETP Outlet		
3.	Date of sample collection/ received	:	04.10.2024		
4.	Purpose of analysis	:	Monitoring purpose		
5.	Sample collected/ supplied by	:	By Lab Representative		
6.	Sample Quantity	:	5 litre		
7.	Method of Sampling	:	IS 3025 (P-1) 1987		

TEST RESULTS

Sr. No.	Parameters	Outlet	Standard Limits	Protocol used
1.	Color P.C.U (Platinum Cobalt Units)	62	150	IS: 3025 (P-4): 1983
2.	pH	8.24	6-9.0	IS 3025 (P-11) 1983
3.	COD, mg/L	345	1400	IS 3025 (P-58) 2003
4.	BOD at 27°C for 3 Days, mg/L	107	500	IS 3025 (P-44) 2023
5.	Total Suspended Solids, mg/L	32	1500	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/L	1990	2100	IS 3025 (P-16) 2023
7.	Oil & Grease, mg/L	2.5	15	IS 3025 (P-39) 2021
8.	Ammonical Nitrogen (as N), mg/L	7.7	50	IS 3025 (P-34) : 2023
9.	Sodium Absorption Ratio (SAR)	22	26	ETL/SOPSL20
10.	Phenolic Compounds (as C ₆ H ₅ OH), mg/L	<0.001	1.0	IS 3025 (P-43):1992
11.	Sulphide (as S), mg/L	1.7	2.0	IS 3025 (P-29):1986
12.	Total Chromium as (Cr), mg/L	<0.01	2.0	IS 3025 (P-52) : 2003

*****End Report*****

Bilal
Verified By
Bilal



- N 1. Samples shall be disposed off after 15 days issue of test report unless specified.
O 2. Results listed above related to the tested samples, Endorsement of the same is neither inferred nor implemented.
T 3. The test report shall not be reproduced full or in part & can't be used as proof in the court of law.
E 4. The test report should not be used in any advertising agency/media without the written approval of laboratory

For Shadex Creations

Auth. Signatory

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LOG BOOK OF SEWERAGE/EFFLUENT TREATMENT PLANT



Name & Address of Unit Month *Sept. 2024*

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSUMPTION (PRECISE SPEC)	ALARM	FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF							ON	OFF		
11/9/24			Shadex									
2	8:30A	7:00P	152799.414	50ly	60ly	198.030.079	7.46	✓	26815.4	26838.3		
3/9	8:30A	7:30P	158015.103	40ly	55ly	198.240.681	7.10	✓	26838.3	26842.6		
4	8:00A	7:20P	158230.200	50ly	60ly	198.640.982	7.50	✓	26862.6	26884.1		
5/9/24	8:20A	7:20P	158451.493	40ly	50ly	198.855.334	7.90	7 Bags	26884.5	26907.4		
6	8:00A	7:00P	158444.682	40ly	50ly	198.901.233	7.10	✓	26907.6	26930.9		
7/9	8:40A	7:20P	158880.917	50ly	58ly	199.122.554	7.64	✓	26930.9	26953.0		
8			Shadex									
9/9/24	8:30A	7:00P	159104.083	48ly	55ly	199.341.516	7.36	✓	26953.0	26976.7		
10	8:40A	7:00P	159305.653	52ly	58ly	199.568.181	7.10	✓	26976.9	27004.8		
11/9/24	8:20A	7:10P	159408.21	60ly	60ly	199.726.781	7.50	✓	27004.8	27018.7		
12/9	8:30A	7:10P	159555.005	50ly	50ly	199.995.083	7.90	✓	27018.7	27024.2		
13/9	8:30A	7:10P	159821.028	50ly	40ly	200.614.411	7.30	6 Bags	27024.2	27041.1		
14/9	8:40A	7:50P	160067.281	70ly	65ly	200.309.540	7.64	✓	27041.1	27069.4		
15			Shadex									
16/9	8:40A	8:40A	160311.220	80ly	70ly	200.554.550	7.90	✓	27069.4	27094.7		
17/9/24	8:00A	8:00A	160512.091	62ly	75ly	200.758.544	7.10	✓	27094.7	27113.3		
18/9	8:00A	8:00A	160733.410	60ly	40ly	200.971.648	7.40	✓	27113.3	27136.9		
19	8:40A	8:00P	160926.581	60ly	30ly	201.177.633	8.10	8 Bags	27136.9	27154.1		
20/9/24	8:10A	7:00P	161051.814	40ly	30ly	201.309.201	7.60	✓	27154.1	27171.0		
21/9	8:30A	7:30P	161192.114	45ly	30ly	201.445.612	7.90	✓	27171.0	27189.2		
22			Shadex									
23/9/24	8:00A	8:00P	161402.614	60ly	35ly	201.680.037	7.70	✓	27189.2	27210.7		
24	8:00A	8:00P	161618.304	50ly	35ly	201.875.559	7.40	✓	27210.7	27232.8		
21/9/24	8:00A	8:00P	161803.992	60ly	40ly	202.103.081	7.90	5 Bags	27232.8	27249.9		
21/9	8:30A	8:00P	162038.714	50ly	30ly	202.294.069	7.10	✓	27249.9	27267.8		
21	9:00A	8:00P	162270.428	60ly	40ly	202.474.071	8.10	✓	27267.8	27284.7		
21/9	8:40A	7:15P	162464.952	62ly	40ly	202.669.080	7.70	✓	27284.7	27306.8		
21			Shadex									
21/9/24	8:00A	8:00P	162558.900	50ly	42ly	202.849.000	7.40	✓	27306.8	27329.2		

PLACE : SONEPAT

ETP OPERATOR

AUTH : SIGNATORY

For Shadex Creations
Auth. Signatory



LOG BOOK OF SEWERAGE/EFFLUENT TREATMENT PLANT

Name & Address of Unit Month Date 2024

Plot No. 661, Phase II
HSIIDC, Barhi Indl. Area
Sector: 13, 101 (Harjana)

DATE	INLET PUMP		In Flowmeter:	CHEMICAL CONSUMPTION			FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	RE
	ON	OFF		MECHANIC SIZES	ALAM	PLAY				ON	OFF		
11/01/24	8:00A	8:00A	162874.571	70g	S0g	203712.591	7.50	Y	27329.2	27354.4			
2	8:00A	8:00A	163555.924	65g	47g	203415.990	7.90	8Bag	27354.4	27377.4			
4	8:00A	8:00A	163471.502	64g	S0g	203709.392	7.64	Y	27377.4	27400.8			
5													
6													
7	8:20A	8:00A	163610.047	63g	45g	203934.660	7.16	Y	27400.8	27420.9			
8	8:00A	8:00A	163883.023	60g	42g	204158.409	7.90	Y	27420.9	27440.8			
9	8:00A	8:00A	164108.496	62g	S0g	204385.860	7.60	Y	27440.8	27462.0			
10	8:00A	8:00A	164328.930	61g	42g	204607.450	8.10	Y	27462.0	27482.8			
11	8:00A	8:00A	164558.984	70g	S0g	204840.475	7.34	7Bag	27482.8	27504.4			
12													
13													
14	8:30A	8:00A	164802.206	68g	S0g	205087.874	7.52	Y	27504.4	27531.6			
15	8:00A	8:00A	165063.617	71g	S0g	205306.814	7.90	Y	27531.6	27558.4			
16	8:00A	8:00A	165303.551	69g	S0g	205569.286	7.46	Y	27558.4	27584.7			
17	8:20A	8:00A	165580.764	74g	60g	205819.385	8.00	Y	27584.7	27613.3			
18	8:00A	8:00A	165825.200	67g	S0g	206117.770	7.64	8Bag	27613.3	27641.2			
19	8:00A	8:00A	166074.581	65g	S0g	206371.172	7.70	Y	27641.2	27671.0			
20													
21	8:00A	7:40A	166285.207	63g	S0g	206583.694	7.20	Y	27671.0	27693.6			
22	8:30A	7:30A	166493.244	60g	45g	206793.620	7.90	Y	27693.6	27714.9			
23	8:30A	7:30A	166683.233	S0g	300g	206984.630	7.40	Y	27714.9	27733.4			
24	8:00A	7:00A	166874.451	S0g	400g	207177.326	8.10	Y	27733.4	27750.1			
25	9:00A	8:00A	167096.200	65g	45g	207400.628	7.60	6Bag	27750.1	27772.2			
26	8:20A	8:00A	167331.467	67g	45g	207637.893	7.36	Y	27772.2	27798.1			
27													
28	8:00A	8:00A	167551.770	65g	S0g	207898.149	7.90	Y	27798.1	27820.5			
29	8:00A	8:00A	167770.541	70g	S0g	208159.244	7.64	Y	27820.5	27845.6			
30													
31													

PLACE : SONENPAT

ETP OPERATOR

Auth. Signatory
AUTH : SIGNAT

For Shadex Creations
Auth. Signatory



LOG BOOK OF SEWERAGE/EFFLUENT TREATMENT PLANT

Name & Address of Unit: Plant No. 661, Phase II Month: May 2024

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSUMPTION (MEASURED SQM)	ALAM	FLOW METER	PH. Treated MET. RED	SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF							ON	OFF		
1/11/24												
2/11/24												
3/11/24												
4/11/24												
5/11/24	8:05A	8:05A	16986.704	68ly	Soly	20837.556	7.40	X	27845.6	27860.7		
6/11/24	8:05A	8:05A	1682539K	70ly	Soly	208504.64	7.90	X	27860.7	27992.6		
7/11/24	8:15A	8:05A	168413.282	60ly	Soly	208805.843	7.20	X	27992.6	27916.2		
8/11/24	8:05A	8:00A	168628.682	60ly	Soly	209024.262	7.70	X	27916.2	27999.3		
9/11/24	8:05A	7:50A	168840.016	63ly	Soly	209236.463	8.10	X	27999.3	27961.4		
10/11/24												
11/11/24	8:20A	8:10A	169055.515	60ly	Soly	209453.765	7.46	X	27961.4	27992.6		
12/11/24	8:00A	8:00A	169271.931	61ly	Soly	209667.965	7.60	X	27992.6	28001.1		
13/11/24	8:30A	8:00A	169474.449	65ly	Soly	209875.844	7.20	X	28001.1	28020.3		
14/11/24	8:00A	8:00A	169676.967	65ly	Soly	210083.815	7.46	X	28020.3	28049.6		
15/11/24	8:00A	8:00A	169879.485	67ly	Soly	210291.688	8.10	X	28049.6	28071.7		
16/11/24	8:00A	8:00A	170081.903	67ly	Soly	210499.561	7.50	X	28071.7	28097.9		
17/11/24												
18/11/24	8:00A	7:50A	170284.421	67ly	Soly	210707.434	7.70	X	28097.9	28120.7		
19/11/24	8:00A	8:00A	170486.939	67ly	Soly	210915.307	7.20	X	28120.7	28140.6		
20/11/24	8:00A	7:30A	170689.457	67ly	Soly	211123.180	7.40	X	28140.6	28152.2		
21/11/24	8:30A	7:50A	170891.975	67ly	Soly	211331.053	7.90	X	28152.2	28169.7		
22/11/24	8:00A	7:40A	171094.493	67ly	Soly	211538.926	7.54	X	28169.7	28189.1		
23/11/24	8:00A	7:30A	171297.011	67ly	Soly	211746.800	7.30	X	28189.1	28204.9		
24/11/24												
25/11/24	8:20A	7:30A	171500.529	66ly	Soly	211954.673	7.60	X	28204.9	28221.7		
26/11/24	8:00A	8:00A	171703.047	66ly	Soly	212162.546	7.10	X	28221.7	28236.4		
27/11/24	8:10	7:40	171905.565	65ly	Soly	212370.419	8.10	X	28236.4	28250.2		
28/11/24	8:00	7:40	172108.083	60ly	Soly	212578.292	7.50	X	28250.2	28265.4		
29/11/24	8:20	7:15	172310.601	6.8	Soly	212786.165	8.10	X	28265.4	28281.2		
30/11/24	8:05	7:00	172483.664	6.8	Soly	212994.038	7.50	X	28281.2	28306.6		

Wednesday

Wednesday

For Shadex Creations
Auth. Signatory

PLACE : SONEPAT

ETP OPERATOR

Auth. Signatory
AUTH : SIGNATORY

LOG BOOK OF SEWERAGE/EFFLUENT TREATMENT PLANT



Name & Address of Unit

Shadex Creations

Month

Signature: *[Handwritten Signature]* Date: 22.04

DATE	INLET PUMP		In Flowmeter	CHEMICAL CONSUMPTION	ALARM	PLAY	FLOW/SLUDGE		SLUDGE	ENERGY METER		SIGNATURE	REMARKS
	ON	OFF					METER ON	METER RED		ON	OFF		
11/11/17													
9/11/17	9:45	6:21	12845.16	4.5g	50g	250g	213226.110	2.2	6.8g	28226.6	28310.8		
9/11/17	8:15	7:00	12845.16	3.2g	40g	200g	213226.110	2.30	6.8g	28210.8	28326.0		
9/11/17	9:00	7:00	12845.16	3.5g	40g	200g	213226.110	2.90	7.0g	28326.0	28339.7		
9/11/17	8:30	7:00	12845.16	4.0g	40g	250g	213226.110	2.20	7.0g	28326.0	28354.0		
9/11/17	9:00	7:00	12845.16	3.0g	40g	200g	213226.110	2.4	7.0g	28354.0	28367.7		
9/11/17	9:00	6:30	12845.16	3.0g	40g	200g	213226.110	2.20	7.0g	28367.7	28380.0		
9/11/17	9:00	7:00	12845.16	3.0g	40g	220g	213226.110	2.90	7.0g	28380.0	28391.2		
9/11/17	9:00	7:00	12845.16	3.0g	40g	250g	213226.110	2.10	6.8g	28391.2	28403.6		
9/11/17	9:20	7:30	12845.16	3.0g	40g	200g	213226.110	2.40	7.0g	28403.6	28415.6		
9/11/17	9:10	7:30	12845.16	3.5g	40g	250g	213226.110	2.70	7.0g	28415.6	28427.5		
9/11/17	9:00	7:20	12845.16	3.0g	40g	300g	213226.110	2.20	7.0g	28427.5	28439.7		
9/11/17	9:30	7:00	12845.16	3.0g	40g	200g	213226.110	2.90	7.0g	28439.7	28451.5		
9/11/17	9:00	6:50	12845.16	3.0g	40g	250g	213226.110	2.30	8.8g	28451.5	28463.9		
9/11/17	9:20	7:00	12845.16	3.0g	40g	300g	213226.110	2.80	7.0g	28463.9	28478.4		
9/11/17	9:00	6:40	12845.16	3.0g	40g	200g	213226.110	2.60	7.0g	28478.4	28492.8		
9/11/17	9:00	7:00	12845.16	4.0g	40g	300g	213226.110	2.30	7.0g	28492.8	28509.9		
9/11/17	9:10	6:50	12845.16	3.0g	40g	300g	213226.110	2.10	7.0g	28509.9	28525.8		
9/11/17	9:30	7:20	12845.16	3.5g	40g	300g	213226.110	2.46	7.0g	28525.8	28546.3		
9/11/17	9:00	7:00	12845.16	4.0g	50g	300g	213226.110	2.5	8.8g	28546.3	28561.9		
9/11/17	9:10	7:50	12845.16	4.0g	48g	190g	213226.110	2.5	8.8g	28561.9	28579.2		
9/11/17	9:00	6:10	12845.16	4.0g	50g	150g	213226.110	2.10	6.8g	28579.2	28592.4		
9/11/17	9:00	7:50	12845.16	4.0g	55g	200g	213226.110	2.40	7.0g	28592.4	28588.2		
9/11/17	9:00	6:40	12845.16	4.0g	60g	300g	213226.110	2.10	8.0g	28588.2	28599.9		
9/11/17	9:15	7:00	12845.16	4.5g	60g	200g	213226.110	2.80	7.8g	28599.9	28608.1		
9/11/17	9:00	7:00	12845.16	4.0g	48g	300g	213226.110	2.90	8.8g	28608.1	28618.6		
9/11/17	9:00	7:00	12845.16	4.0g	48g	300g	213226.110	2.90	8.8g	28618.6	28629.1		

PLACE : SONEPAT

ETP OPERATOR

Auth. Signatory

For Shadex Creations
Auth. Signatory

Botwell

SEP-2024

total corr

Date	ON	OFF	total corr
1/09/2024	204567	204812	245
2/09/2024	204812	205059	247
3/09/2024	205059	205301	242
4/09/2024	205301	205548	247
5/09/2024	205548	205794	246
6/09/2024	205794	206042	248
7/09/2024	206042	206289	247
8/09/2024	206289	206530	241
9/09/2024	206530	206775	245
10/09/2024	206775	207021	246
11/09/2024	207021	207263	242
12/09/2024	207263	207512	249
13/09/2024	207512	207762	250
14/09/2024	207762	208014	252
15/09/2024	208014	208256	249
16/09/2024	208256	208503	247
17/09/2024	208503	208749	246
18/09/2024	208749	208997	248
19/09/2024	208997	209246	249
20/09/2024	209246	209488	242
21/09/2024	209488	209731	243
22/09/2024	209731	209976	245
23/09/2024	209976	210222	246
24/09/2024	210222	210464	242
25/09/2024	210464	210704	240
26/09/2024	210704	210946	242
27/09/2024	210946	211196	246
28/09/2024	211196	211436	244
29/09/2024	211436	211678	242
30/09/2024	211678	211921	240

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OCT 2024

Date

date	on	off	total course
1/10/2024	211921	212166	245
2/10/2024	212166	212406	240
3/10/2024	212406	212648	242
4/10/2024	212648	212892	244
5/10/2024	212892	213139	247
6/10/2024	213139	213388	249
7/10/2024	213388	213640	252
8/10/2024	213640	213882	242
9/10/2024	213882	214129	247
10/10/2024	214129	214374	245
11/10/2024	214374	214616	242
12/10/2024	214616	214857	241
13/10/2024	214857	215095	238
14/10/2024	215095	215337	242
15/10/2024	215337	215582	245
16/10/2024	215582	215829	247
17/10/2024	215829	216071	242
18/10/2024	216071	216318	247
19/10/2024	216318	216561	243
20/10/2024	216561	216802	241
21/10/2024	216802	217042	240
22/10/2024	217042	217289	247
23/10/2024	217289	217538	249
24/10/2024	217538	217788	250
25/10/2024	217788	218030	242
26/10/2024	218030	218281	251
27/10/2024	218281	218523	242
28/10/2024	218523	218770	247
29/10/2024	218770	219016	241
30/10/2024	219016	219261	245
31/10/2024	219261	219508	247

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Date	NOV - 2024		total cons 250 OFF
	ON	OFF	
01/11/2024	219508	-	248 OFF
02/11/2024	-	-	250 KL
03/11/2024	219508	219758	248 KL
04/11/2024	219758	220006	246 KL
05/11/2024	220006	220252	248 KL
06/11/2024	220252	220500	245 KL
07/11/2024	220500	220745	242 KL
08/11/2024	220745	220987	247 KL
09/11/2024	220987	221234	243 4
10/11/2024	221234	221477	241 4
11/11/2024	221477	221718	252 4
12/11/2024	221718	221970	247 4
13/11/2024	221970	222217	250 4
14/11/2024	222217	222467	246 4
15/11/2024	222467	222713	242 4
16/11/2024	222713	222955	247 4
17/11/2024	222955	223202	250 4
18/11/2024	223202	223452	249 4
19/11/2024	223452	223701	242 4
20/11/2024	223701	223943	245 4
21/11/2024	223943	224188	244 4
22/11/2024	224188	224432	248 4
23/11/2024	224432	224680	247 4
24/11/2024	224680	224927	246 4
25/11/2024	224927	225173	245 4
26/11/2024	225173	225418	247 4
27/11/2024	225418	225665	246 4
28/11/2024	225665	225911	245 4
29/11/2024	225911	226156	249 4
30/11/2024	226156		

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Page 5
 Date

2 Cors	Date	ON	Dec-2024 OFF	total Cors.
-OFF	01/12/24	226405	226655	250 KL
-OFF	2/12/24	226655	226904	249 KL
1 KL	3/12/24	226904	227157	252 KL
3 KL	4/12/24	227157	227406	249 KL
6 KL	5/12/24	227406	227653	247 KL
8 KL	6/12/24	227653	227895	242 KL
5 KL	7/12/24	227895	228143	248 1/
2 KL	8/12/24	228143	228390	247 1/
7 KL	9/12/24	228390	228632	242 1/
3 4	10/12/24	228632	228878	246 1/
11 1/	11/12/24	228878	229122	244 1/
2 1/	12/12/24	229122	229369	247 1/
7 1/	13/12/24	229369	229615	246 1/
0 1/	14/12/24	229615	229858	243 1/
16 1/	15/12/24	229858	230103	245 1/
42 1/	16/12/24	230103	230350	247 1/
47 1/	17/12/24	230350	230591	241 1/
50 1/	18/12/24	230591	230834	243 1/
49 1/	19/12/24	230834	231076	242 1/
42 1/	20/12/24	231076	231320	244 1/
15 1/	21/12/24	231320	231561	241 1/
14 1/	22/12/24	231561	231804	243 1/
18 1/	23/12/24	231804	232051	247 1/
47 1/	24/12/24	232051	232300	249 1/
46 1/	25/12/24	232300	232542	242 1/
245 1/	26/12/24	232542	232789	247 1/
247 1/	27/12/24	232789	233032	243 1/
246 1/	28/12/24	233032	233278	246 1/
245 1/	29/12/24	233278	233527	249 1/
ions 24 1/	30/12/24	233527	233777	249 1/
story	31/12/24	233777	234017	249 1/

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JAN-2025



Date	ON	OFF	total cost
01/01/25	234017	234269	252 KL
02/01/25	234269	234517	248 KL
03/01/25	234517	234762	245 KL
04/01/25	234762	235004	242 KL
05/01/25	235004	235251	247 KL
06/01/25	235251	235500	249 4
07/01/25	235500	235745	245 4
08/01/25	235745	235992	247 4
09/01/25	235992	236240	248 4
10/01/25	236240	236490	250 4
11/01/25	236490	236737	247 4
12/01/25	236737	236983	246 4
13/01/25	236983	237228	245 4
14/01/25	237228	237470	242 4
15/01/25	237470	237713	243 4
16/01/25	237713	237958	245 4
17/01/25	237958	238205	247 4
18/01/25	238205	238454	249 4
19/01/25	238454	238701	247 4
20/01/25	238701	238947	246
21/01/25	238947	239195	248
22/01/25	239195	239437	242
23/01/25	239437	239683	246
24/01/25	239683	239930	247
25/01/25	239930	240175	245
26/01/25	W/OFF	W/OFF	W/OFF
27/01/25	240175	240423	248
28/01/25	240423	240668	245
29/01/25	240668	240915	247
30/01/25	240915	241157	242
31/01/25	241157	241402	240

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HSIIDC FRESH WATER CONSUMPTION PER DAY

MONTH	WATEL USE IN KL	MONTH DAYS	PER DAY CONSUMPTION
Feb-24	60	24	2.50
Mar-24	75	26	2.88
Apr-24	88	26	3.38
May-24	92	26	3.54
Jun-24	96	26	3.69
Jul-25	98	27	3.63

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Boiler fuel ~~use~~ Book

DATE	Fuel use Per Day Ckgr.
01/10/24	1268
02/10/24	1236
03/10/24	1286
04/10/24	1188
05/10/24	1201
06/10/24	W/OFF
07/10/24	1224
08/10/24	1241
09/10/24	1269
10/10/24	1340
11/10/24	1420
12/10/24	1110
13/10/24	W/OFF
14/10/24	1227
15/10/24	1257
16/10/24	1186
17/10/24	1248
18/10/24	1236
19/10/24	1268
20/10/24	W/OFF
21/10/24	1222
22/10/24	1119
23/10/24	1194
24/10/24	1160
25/10/24	1131
26/10/24	1131
27/10/24	1070 W/OFF
28/10/24	1070
29/10/24	1001
30/10/24	802
31/10/24	1156

NOV - 2024

DATE ____/____/____
PAGE _____

DATE	Fuel use Per Day
01/11/24	W/OFF
2/11/24	W/OFF
3/11/24	W/OFF
4/11/24	1176
5/11/24	1152
6/11/24	1216
7/11/24	1191
8/11/24	1122
9/11/24	1113
10/11/24	W/OFF
11/11/24	1032
12/11/24	1151
13/11/24	1089
14/11/24	1134
15/11/24	1291
16/11/24	1232
17/11/24	W/OFF
18/11/24	1129
19/11/24	1187
20/11/24	1235
21/11/24	1119
22/11/24	1138
23/11/24	1183
24/11/24	1195 W/OFF
25/11/24	1195
26/11/24	1151
27/11/24	1230
28/11/24	1240
29/11/24	1282
30/11/24	1255

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Date Fuel use Per Day

01/12/24	W/OFF
02/12/24	1233
03/12/24	1218
04/12/24	1280
05/12/24	1238
06/12/24	1275
07/12/24	1260
08/12/24	W/OFF
09/12/24	1201
10/12/24	1288
11/12/24	1346
12/12/24	1384
13/12/24	1388
14/12/24	1384
15/12/24	W/OFF
16/12/24	1291
17/12/24	1266
18/12/24	1371
19/12/24	1209
20/12/24	1277
21/12/24	1232
22/12/24	W/OFF
23/12/24	1279
24/12/24	1253
25/12/24	1236
26/12/24	1288
27/12/24	1237
28/12/24	1286
29/12/24	W/OFF
30/12/24	1289
31/12/24	1292

Date	Fuel Use Per Day
01/01/25	1206
2/01/25	1257
3/01/25	1429
4/01/25	1348
5/01/25	W/OFF
6/01/25	1226
7/01/25	1252
8/01/25	1213
9/01/25	1294
10/01/25	1291
11/01/25	1283
12/01/25	W/OFF
13/01/25	1295
14/01/25	1251
15/01/25	1200
16/01/25	1282
17/01/25	1255
18/01/25	1293
19/01/25	W/OFF
20/01/25	1218
21/01/25	1380
22/01/25	1338
23/01/25	1275
24/01/25	1360
25/01/25	1301
26/01/25	W/OFF
27/01/25	1288
28/01/25	1246
29/01/25	1384
30/01/25	1382
31/01/25	1285

or Shadex Creations
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Prithviya Wast

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Total water

Oct-2024
Total water
border water

Page: _____
Date: / /

Date	Total water	Total water border water
01/10/24	6000	5990
2/10/24	7000	6100
3/10/24	7000	5990
4/10/24	6970	5700
5/10/24	6975	5815
6/10/24	W/OFF	W/OFF
7/10/24	8000	7090
8/10/24	6870	6100
9/10/24	6930	6167
10/10/24	6845	6200
11/10/24	6915	6100
12/10/24	7002	6415
13/10/24	W/OFF	W/OFF
14/10/24	7800	6515
15/10/24	6990	6300
16/10/24	7000	6412
17/10/24	6715	6519
18/10/24	6870	6100
19/10/24	6915	6300
20/10/24	W/OFF	W/OFF
21/10/24	7200	6500
22/10/24	6945	6200
23/10/24	7100	6300
24/10/24	6912	6145
25/10/24	6819	6200
26/10/24	6913	6319
27/10/24	W/OFF	W/OFF
28/10/24	7200	6515

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Oct 2024

Total water

Total waste

Page:

Date: / /

Boiler use

Date

29/10/24

6815

6512

30/10/24

6944

6245

31/10/24

W/OFF

W/OFF

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Date	Total water	Nov-2024 Total water boiler use	Page: _____	Date: / /
01/11/24	W/OFF	W/OFF		
02/11/24	W/OFF	W/OFF		
03/11/24	W/OFF	W/OFF		
04/11/24	8000	6890		
05/11/24	7200	6900		
06/11/24	7500	6300		
07/11/24	7800	6512		
08/11/24	7776	6912		
09/11/24	7800	6612		
10/11/24	W/OFF	W/OFF		
11/11/24	9000	7000		
12/11/24	7500	6990		
13/11/24	7300	6812		
14/11/24	7445	6912		
15/11/24	7536	7000		
16/11/24	7700	6944		
17/11/24	W/OFF	W/OFF		
18/11/24	7200	6875		
19/11/24	7500	7132		
20/11/24	7743	7245		
21/11/24	7665	7145		
22/11/24	7554	6942		
23/11/24	7615	6319		
24/11/24	W/OFF	W/OFF		
25/11/24	742	6690		
26/11/24	7713	7051		
27/11/24	7566	6999		
28/11/24	7300	7000		

or Shadex Creations

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Total water

Total water
boiler use

Page:

Date: / /

Date

29/11/24

7500

7002

30/11/24

7374

7061

28

1/1

2/1

3/1

4/1

5/1

6/1

7/1

8/1

9/1

10/1

11/1

12/1

13/1

14/1

15/1

16/1

17/1

18/1

19/1

20/1

21/1

22/1

23/1

24/1

25/1

26/1

27/1

28/1

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Dec. 2024

Total water

Total water

Page:	
Date:	/ /

Boiler use

date

1/12/24	W/OFF	W/OFF
2/12/24	8000	7441
3/12/24	7951	7412
4/12/24	7991	7495
5/12/24	7844	7512
6/12/24	7915	7613
7/12/24	7966	7519
8/12/24	W/OFF	W/OFF
9/12/24	7977	7400
10/12/24	7945	7347
11/12/24	7986	7312
12/12/24	7913	7415
13/12/24	7889	7312
14/12/24	7912	7477
15/12/24	W/OFF	W/OFF
16/12/24	7845	7122
17/12/24	7903	7342
18/12/24	7941	7442
19/12/24	7967	7519
20/12/24	7989	7478
21/12/24	7913	7503
22/12/24	W/OFF	W/OFF
23/12/24	7978	7515
24/12/24	7903	7498
25/12/24	7893	7312
26/12/24	7997	7600
27/12/24	7913	7445
28/12/24	7902	7415

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Dec-2024

Page:	
Date:	/ /

Date	Total water	Total water Boiler use	01
29/12/24	W/OFF	W/OFF	01
30/12/24	7913	7413	02
31/12/24	7978	7519	03
			04
			05
			06
			07
			08
			09
			10
			11
			12
			13
			14
			15
			16
			17
			18
			19
			20
			21
			22
			23
			24
			25
			26
			27
			28

Shadex Creations
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Jan - 2025

Total water

Total water
Boiler use

Page:

Date: / /

Date	Total water	Total water Boiler use
01/01/25	8000	7431
02/01/25	7930	7415
03/01/25	7988	7510
04/01/25	7910	7445
05/01/25	W/OFF	W/OFF
06/01/25	8000	7500
07/01/25	7945	7499
08/01/25	7985	7315
09/01/25	7943	7499
10/01/25	7915	7519
11/01/25	7977	7577
12/01/25	W/OFF	W/OFF
13/01/25	7915	7573
14/01/25	7987	7641
15/01/25	7915	7602
16/01/25	7977	7571
17/01/25	7913	7413
18/01/25	7945	7577
19/01/25	W/OFF	W/OFF
20/01/25	7904	7613
21/01/25	7893	7444
22/01/25	7990	7613
23/01/25	7910	7615
24/01/25	7978	7593
25/01/25	7915	7515
26/01/25	W/OFF	W/OFF
27/01/25	7978	7615
28/01/25	7903	7444

For Shadex Creations

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Jan 2025

Date

Total water

Total water
Use boiler

Page: _____
Date: / /

29/01/25

7915

7612

30/01/25

7977

7443

31/01/25

7945

7495

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Production

OCT - 2024

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Total RAW WASH

Page:
 Date: / /

Date	PCB Inward	Production
01/10/24	6800	6471
2/10/24	7000	6499
3/10/24	6899	6472
4/10/24	6802	6402
5/10/24	6912	6500
6/10/24	W/OFF	W/OFF
7/10/24	6899	6472
8/10/24	7000	6500
9/10/24	6990	6413
10/10/24	6945	6412
11/10/24	6970	6403
12/10/24	6912	6500
13/10/24	W/OFF	W/OFF
14/10/24	6977	6473
15/10/24	6899	6472
16/10/24	6872	6413
17/10/24	6845	6466
18/10/24	6847	6402
19/10/24	6902	6412
20/10/24	W/OFF	W/OFF
21/10/24	6903	6500
22/10/24	6677	6342
23/10/24	6792	6473
24/10/24	6789	6500
25/10/24	6899	6473
26/10/24	6902	6402
27/10/24	W/OFF	W/OFF
28/10/24	6999	6473

For Shadex Creations
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OCT - 2024

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Date: / /

Date	Total RAWwash PCS Inward	Production	Day
29/10/24	6712	6403	1/
30/10/24	6794	6493	2/11
31/10/24	W/OFF	W/OFF	3/1
			4/1
			5/1
		For Shadex Creations	6/11
		Auth. Signatory	7/11
			8/11
			9/11
			10/11
			11/11
			12/11
			13/1
			14/1
			15/1
			16/1
			17/1
			18
			19
			20
			21
			22
			23
			24
			25
			26
			27
			28

For Shadex Creations
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Nov - 2024

Page: _____

Date	Total RAW weight Pcs INWARD	Total Production
1/11/24	w/off	w/off
2/11/24	w/off	w/off
3/11/24	w/off	w/off
4/11/24	6000	5420
5/11/24	5900	5473
6/11/24	5773	5402
7/11/24	5734	5415
8/11/24	5702	5473
9/11/24	5693	5402
10/11/24	w/off	w/off
11/11/24	5773	5500
12/11/24	5743	5495
13/11/24	5799	5493
14/11/24	5800	5445
15/11/24	5773	5403
16/11/24	5745	5473
17/11/24	w/off	w/off
18/11/24	5793	5405
19/11/24	5695	5473
20/11/24	5700	5403
21/11/24	5699	5475
22/11/24	5700	5495
23/11/24	5690	5470
24/11/24	w/off	w/off
25/11/24	5800	5493
26/11/24	5700	5400
27/11/24	5713	5407
28/11/24	5699	5499

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Dec - 2024

Page: / /

Date	Total RAW Wash Pcs Inward	Production
01/12/24	W/OFF	W/OFF
2/12/24	6700	6471
3/12/24	6800	6499
4/12/24	6771	6500
5/12/24	6742	6419
6/12/24	6743	6455
7/12/24	6702	6415
8/12/24	W/OFF	W/OFF
9/12/24	6779	6403
10/12/24	6772	6445
11/12/24	6800	6500
12/12/24	6793	6495
13/12/24	6790	6402
14/12/24	6793	6477
15/12/24	W/OFF	W/OFF
16/12/24	6812	6415
17/12/24	6899	6497
18/12/24	6812	6472
19/12/24	6899	6500
20/12/24	6613	6402
21/12/24	6700	6433
22/12/24	W/OFF	W/OFF
23/12/24	6799	6402
24/12/24	6800	6472
25/12/24	6793	6443
26/12/24	6742	6403
27/12/24	6748	6413
28/12/24	6699	6492

For Shadex Creations
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JAN-2025

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Page: / /
Date: / /

Date	TOTAL RAW WASH Pes INward	Production
01/01/25	6800	6473
2/01/25	6813	6410
3/01/25	6744	6475
4/01/25	6799	6443
5/01/25	W/OFF	W/OFF
6/01/25	6702	6489
7/01/25	6714	6478
8/01/25	6802	6478
9/01/25	6799	6413
10/01/25	6690	6477
11/01/25	6702	6443
12/01/25	W/OFF	W/OFF
13/01/25	6799	6412
14/01/25	6705	6414
15/01/25	6707	6499
16/01/25	6709	6402
17/01/25	6775	6500
18/01/25	6802	6499
19/01/25	W/OFF	W/OFF
20/01/25	6812	6392
21/01/25	6805	6401
22/01/25	6799	6478
23/01/25	6815	6433
24/01/25	6877	6451
25/01/25	6690	6413
26/01/25	W/OFF	W/OFF
27/01/25	6712	6478
28/01/25	6802	6402

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HARYANA STATE POLLUTION CONTROL BOARD

HSPCB Star Complex, Opp. General Hospital, Delhi Road,
Sonepat Ph. 0130-2236119(O) Email:-
hspcbrosr@gmail.com
E-mail: hspcb@hry.nic.in



No. HSPCB/Consent/ : 313101722SONCTO26107078

Dated:15/08/2022

To.

M/s :SHADEX CREATIONS
PLOT NO 661 HSIIDC PHASE II BARHI

Subject: Grant of consent to operate to M/s SHADEX CREATIONS.

Please refer to your application no. 26107078 received on dated 2022-07-07 in regional office Sonipat. With reference to your above application for consent to operate, M/s SHADEX CREATIONS is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	01/10/2022 - 30/09/2027
Industry Type	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring
Category	RED
Investment (In Lakh)	323.0
Total Land Area (Sq. meter)	1800.0
Total Builtup Area (Sq. meter)	2250.0
Quantity of effluent	
1. Trade	940.0 KL/Day
2. Domestic	15.0 KL/Day
Number of outlets	2.0
Mode of discharge	
1. Domestic	Into HSIIDC sewer leading to CETP
2. Trade	Into HSIIDC sewer after treatment leading to CETP
Domestic Effluent Parameters	
1. NA	
Trade Effluent Parameters	
1. BOD	500 mg/l
2. COD	1400 mg/l
3. TSS	1500 mg/l
4. pH	6.0-9.0
5. O&G	15 mg/l
6. Amonincal Nitrogen	50 mg/l
7. TDS	2100 mg/l

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8. Sulphide	2 mg/l
9. Sodium Absorption Ration	26 mg/l
10. Phenolic compound	1 mg/l
11. Total Chromium	2 mg/l
Number of stacks	1
Height of stack	
1. Stack attached to boiler	60 Feet
Emission parameters	
1. SPM	1200 mg/m ³
2. NOX	300 mg/m ³
3. SOX	600 mg/m ³
Product Details	
1. WASHING PROCESSING AND DYEING OF GARMENTS	20000 Cases/day
Capacity of boiler	
1. Steam boiler	1.25 Ton/hr
Type of Furnace	
1. NA	
Type of Fuel	
1. COAL/BIOMASS	2 Ton/day
Raw Material Details	
DYES AND CHEMICALS	100 Kg/Day
GARMENTS	20000 Cases/Day

Regional Officer, Sonipat
Haryana State Pollution Control Board.

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.

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5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.

Specific Conditions :

1. Unit will run ETP and APCM regularly and maintained log books properly.
2. That the unit shall keep all the parameters within the prescribed limits and shall comply with all the Norms and Rules as prescribed in the Act
3. That the unit will provide inter locking arrangement of DG set with ETP/APCM and shall have separate D.G. set to ensure regular and effective running of pollution control devices.
4. That the unit will not discharge any untreated effluent inside and outside its premises.
5. That the unit will not add any air polluting process/ machinery and also not to add any process which increases the water pollution load.
6. That the unit will comply with all the provisions of Hazardous Waste Rules.
7. That unit will comply the discharge standards notified vide Gazette Notification no. G.S.R. 35 (E) dt. 10.10.2016.
8. That the CTO so granted shall become invalid in case of violation of any of the above / any law

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of the land. 8. Unit will comply CAQM direction No. 65 vide F.No. A-110018/01/2021-
CAQM/8218-40 dated 23rd June, 2022 and HSPCB direction vide order dated 21.07.2022
regarding standard list of approved fuels in NCR.

NAVEEN
GULIA
Regional Officer, Sonipat

Digitally signed by
NAVEEN GULIA
Date: 2022.08.15 16:09:59
+05'30'

Haryana State Pollution Control Board.



For Shadex Creations

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VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 622 OF 2024

IN RE:-

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA & ORS.

...RESPONDENTS

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 9013082887, Email: vijay.kumar@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this ^{17th} day of ^{May} 2025

Accepted, identified and certified subjected to the terms of the fees.

SS *Archana Yadav*
[SIDDHARTH BATRA] [ARCHNA YADAV]

For Shadex Creations

JS
Client

JS
Partner

Shi Chawla *Chinmay Dubey* *Rhythm Katyal*
[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates



RESOLVED THAT Mr. JAGJIT SINGH S/O ATTER SINGH 1ST Partner, be and is hereby authorized on behalf of SHADEX-CREATIONS, to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the Shadex Creations.

RESOLVED FURTHER THAT Mr. JAGJIT SINGH S/O ATTER SINGH is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

RESOLVED FURTHER THAT all actions taken by Mr. JAGJIT SINGH S/O ATTER SINGH in connection with the above matters be and are hereby ratified and confirmed by the Shadex Creations.

RESOLVED FURTHER THAT a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference.

MR. MANMEET SINGH

(2ND PARTNER)

For Shadex Creations


wash, what your
denim deserves

Factory Address : 661, HSIDC Industrial Area, Phase-II, Barhi, Sonapat (Haryana) - 131101

Corporate Office cum Factory : G-45, Lawrence Road Industrial Area, New Delhi - 110035

Phone : 011-47025315, Mobile : 9810383400 email : shade_xcreations@yahoo.co.in


 भारत सरकार
 Government of India


 जगजीत सिंह
 Jagjit Singh
 जन्म तिथि / DOB : 09/08/1969
 पुरुष / Male



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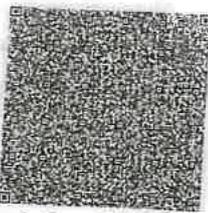
मेरा आधार, मेरी पहचान

JSingh


 भारत सरकार
 Unique Identification Authority of India

पता: अत्तर सिंह, ए-2/146, थर्ड फ्लोर, पश्चिम
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1947  help@uidai.gov.in  www.uidai.gov.in

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Archna Yadav <archna.yadav@satramdass.com>

Advance service copy of short reply on behalf of Respondent Nos. 75 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

1 message

Archna Yadav <archna.yadav@satramdass.com>

Sat, May 17, 2025 at 5:07 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Chinmay Dubey <chinmay.dubey@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>, Vijay Kumar <vijay.kumar@satramdass.com>

Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent No. 75 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Kind Regards

Archna Yadav
Senior Associate

Satram Dass B & Co.
8A Sagar Apartment, 6 Tilak Marg, New Delhi 110001, India
E-mail: archna.yadav@satramdass.com
Phone (o): +91 (0)11 47046111, 4746144
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